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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

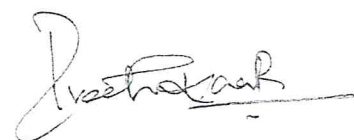
APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

T.K. Bhaskar
Preethika . R

Counsel for Petitioners




Aashish Jain Kharia
Fee Suresh & Suresh

Counsel for Respondent



ORDER

Counsel representing both the parties are present. Both the counsels stated that there is a possibility of settling the matter between the parties through negotiation. Considering the submissions of both the counsels, this Bench is inclined to grant time to make submissions in relation to the outcome of the settlement talks. Put up on 07.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)